

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) National Crime Records Bureau does not maintain separate information on cases of rape against foreign women. However, State/UT-wise details of cases registered under rape, during 2005, 2006 and 2007 are given in the Statement [Refer to Statement-I appended to answer to SQ 273 Part (b)]

(b) There is no separate information of conviction of persons involved in rape against foreign women. However, State/UT-wise details of cases chargesheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under rape during 2005-2006 and 2007 are given in the Statement [Refer to Statement-I appended to answer to SQ 273, Part (b)]. The Union Government has issued advisory to the State Governments from time to time to give focused attention to the prevention and control of crimes with special emphasis on prevention of crimes against women. Advisory has also been issued for improving safety condition on roads for women on 8th June, 2009 as given in Statement-I.

Statement-I

Advisory issued for improving safety condition on roads for women

From : Home, New Delhi

To : Directors General of Police of all States and Commissioner of Police, Delhi

Info : Chief Secretaries of all States/UTs.

F.No. I-11034/2/2009-IS.IV Dated 8th June, 2009

The following suggestions, *inter-alia*, has been emerged out of the Action Plan on Convergence and Coordination of Government Programmers for Gender Equality and Fighting Social Evil for Improving the safety condition on road, to prevent crimes against women:-

- Increasing the number of beat constables
- Increase the number of police help booth/kiosks especially in remote and lonely stretches
- Increase police patrolling during night
- Increasing women police officers in the mobile police vans.

2. It is requested that the above suggestions may please be noted for taking necessary action for improving safety condition on road for women.

Sd//

(P.K. Mishra)

Director (IS-II)

Role of ISI in transferring arms to extremists in NE

1999.SHRI O.T. LEPCHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken cognizance of the revelations made by the senior intelligence operatives of Bangladesh regarding role of ISI in transferring arms to extremists in NE through Bangladesh;

(b) whether Government has taken remedial steps to contain and reduce the activities of ISI through Bangladesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Government has seen the media reports in this regard.

(b) and (c) The Government has been regularly taking up various security related matters including misuse of Bangladesh Territory for activities inimical to India with Bangladesh authorities at various levels. In order to deal with militancy, efforts of the State Governments are being supplemented by the Central Government through various measures such as deployment of additional Central Security Forces including Army; sharing of intelligence; financial assistance for local police forces and intelligence agencies under the Police Modernization Scheme; provision of assistance for strengthening various aspect of security apparatus and other aspects of anti-militancy operations by way of reimbursement of Security Related Expenditure; assistance to the States for raising of additional Forces in the form of India Reserve Battalions; etc.

Satutory development board for Konkan

□2000. SHRI Y.P. REDDY :

SHRI SHARAD ANANTRAO JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Maharashtra has sent a proposal to the Central Government to make an independent 'Statutory Development Board' for Konkan region;

(b) if so, when the proposal was sent; and

(c) the present status of this proposal and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Government of Maharashtra had sent in December 2005 to the Government of India, a Resolution passed by both the Houses of Maharashtra State Legislature recommending the establishment of a separate Development Board for Konkan region of the State. The matter is under examination.

Infiltration in different states of the country

□2001. DR. PRABHA THAKUR:

SHRI AMIR ALAM KHAN:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been increase in the cases of cross border infiltration in different States of the country by foreign infiltrators at different borders of the country during last few years;

(b) if so, the details thereof;

□ Original notice of the question was received in Hindi.